

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:99  
ANSWERED ON:25.11.2009  
SAFETY OF DAMS IN THE COUNTRY  
Kodikunnil Shri Suresh;Venugopal Shri K. C.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has conducted any study on the safety and security of dams in the country;
- (b) if so, the findings of the study including the names of dams which are unsafe; and
- (c) the action taken by the Union Government for the safety and security of all such dams?

**Answer**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION No.99 TO BE ANSWERED ON 25.11.2009 REGARDING SAFETY OF DAMS IN THE COUNTRY

(a) to (c) The responsibility of the safety of dams lies with the owners of the dams i.e. State Governments, PSUs etc. However, the Union Government, in 1982, constituted a Standing Committee to review the existing practices and to evolve unified procedures of dam safety for all dams in India. This Standing Committee in its report (Report of Dam Safety Procedures – July 1986) gave suggestions on administrative setup for Dam Safety Cells in the States and its functions and also on the role of Dam Safety Organization at the Centre. The report also gave guidelines for hydrological and structural reviews and for inspection, operation and maintenance of dams. The Union Government reconstituted the above Standing Committee as National Committee on Dam Safety (NCDS) in October, 1987 by broad basing the then existing Standing Committee on Dam Safety to include all the states having significant numbers of large dams. The main function of NCDS is to oversee the dam safety activities in various states and suggest improvements in this regard.

The review of security of important Dams in the country is carried out periodically by the Ministry of Home Affairs in consultation with Central Security Agencies. The joint security reviews are conducted for the dams by the Central Security Agencies with the concerned State Governments. However, the security recommendations of these joint security reviews are implemented by the concerned State Governments.